Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

				1			1	ı		(Amount in <
Sl.	Category of creditor		y of claims	Summary of	claims	Amount	Amount of	Amount of	Details in	Remarks, if
No.			eived	admitted		of	claims not	claims	Annexure	any
		No. of	Amount	No. of	Amount	contingent	admitted	under		
		claims		claims	of	claims		verification		
					claims admitted					
1	Secured financial creditors belonging to any class	1	Rs.	1	Rs.	NIL	10258363.19	NIL	1	Nil
	of creditors		3,86,64,43,86		385,61,85,498.					
			2/-		81/-					
2	Unsecured financial creditors belonging to any class of creditors	2	119328327/-	2	119006409/-	NIL	321918	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	• • •	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	Nil	Nil	Nil	Nil	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
	Total									

Annexure-1 Name of the corporate debtor: Tattva Valuers Pvt Ltd Date of commencement of CIRP: 15th June 2022; List of creditors as on: 13th October 2022

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.	Details o recei				Details of clain	admitted			Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
			Date of receipt	Amou nt claime d	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Wheth er relate d party ?	% of voting share in CoC	continge nt claim	dues, that may be set- off	not admitted	under verificati on	·
01	Srei Equipmen t Finance Ltd "					arisen on account of Term Loan (including sublimit for Letter of Credit) and Revolving Letter of Credit facility provided by Srei Equipment Finance Ltd	has provided following security as per the sanction letters provided alongwith Form C: A. For Term Loan (including sublimit for Letter of Credit): - Demand Promissory Note - First		No	97	0	0	10258363. 19/-	NIL	Nil

		all assets,
		present and
		future assets
		(excluding as
		mentioned in
		next below
		point) and -
		Second/residual
		charge on all
		Fixed Deposits
		charged to
		bankers for LC
		limit purpose. B. For
		Revolving
		Letter of Creatity
		Credit: -
		Demand
		Promissory
		Note -
		Exclusive
		charge on the
		assets to be
		imported/
		indigenously
		procured
		through LCs

Annexure-2 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022; List of creditors as on: 13th October 2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	s of claim adn	itted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
				Amount	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
01	MIL		28 th June	Rs.	Rs.	The claim	NIL		2.25	NIL	NIL	250685	NIL	NIL
	Vehicles		2022	8,94,79,18	8,92,28,496	arised on								
	&			1/-	/-	account of								
	Technolo					Inter								
	gi es Pvt.					Corporate								
	Ltd					Deposit								
	Address:					facility								
	DPT-820,					provided by								
	8 th					MIL Vehicles								
	Floor,					&								
	DLF					Technologies								
	Prime				-	Pvt. Ltd.								
	Towers,													
	F79-80,													
	Okhla													
	Industrial													
	Area,													
	Phase –													
	1, Delhi - 110020													
2	Vert		28 th June	Rs.	Rs.	The claim			0.75			71233/-		
Ī	Equipme		2022		ks. 2,97,77,913				0.75			, 1233		
	nt Pvt Ltd			2,90,49,14 6/-		account of								
	Address:			0/-		Inter								
	Vectra					Corporate								
	House					Deposit								

No.15,	facility		
5th Floor,	provided by		
1st Main	Vert		
Road, 6th	Equipment		
Cross,	Pvt Ltd		
Gandhina			
g ar,			
Bangalor			
e –			
560009,			
Karnatak			
a			

Annexure – 3 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022 List of creditors as on: 13th October 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim eived			Details of cl	aim admitte	ed		Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% voting share in CoC	continge nt claim	mutual dues, that may be set-off	admitted	under verificati on	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 13th October 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of	Identification	Details	of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 13th October 2022

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adn	nitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rece	eived					contingent	any mutual	claim under	claim not	any
	representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC,if		may be			
				_		admitted	claim	party?	applicable		set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6

Name of the corporate debtor: Tattva Valuers Pvt Ltd Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 13th October 2022

List of operational creditors (Employees)

Sl. No.	Name of authorised	Name of	Identification No.		of claim eived		Details of	claim adn	nitted	Amount of	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if
110.	representative,			Date of		Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	any
	if any	yee		receipt	claimed	claim admitted	of claim	related party?	share in CoC, if applicable		may be set- off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL		NIL		NIL		NIL	NIL	NIL

Annexure – 7
Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 13th October 2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Detail	ls of Clai	imant		of claim eived			Details of cla	im admitted			Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if
140.	Depart ment	Gover nment	Identifi cation No.	Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if	contingent claim	mutual dues, that may	not admitted	verification	any
								interest			applicable		be set-off			
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil
			·													

Annexure – 8 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 13th October 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details of c	laim admitted	ł		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			_		admitted		security	guarantee	party?	CoC		that may			
							interest					be set-off			
NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil	NIL
	NIL														

Annexure – 9
Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 13th October 2022
List of other creditors (Other than financial creditors and operational creditors)

	. Name of creditor	Identification No.		of claim eived		I	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
	, creditor	110.	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	
NII	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL